

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 589/2018  
O.A. No. 1739/2018

The 27<sup>th</sup> day of May, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Satish Kumar Gaur  
Son of Shri B.P. Singh  
Age about 46 years,  
Group "C",  
Post Radiographer/X-Ray Technician,  
Resident of: House No.C-369, Gali No.16/19,  
Bhajanpura,  
New Delhi-110053. .. Petitioner

(By Advocate: Ms. Akanksha Kapoor for Shri Tarun Sharma)

Versus

1. Shri Madhup Vyas,  
Commissioner,  
North Delhi Municipal Corporation,  
Office at: Dr. Shyama Prasad Mukherjee Civic Centre,  
Jawahar Lal Nehru Marg,  
New Delhi-110002.
  
2. Dr. Arun Yadav  
Director Hospital Administration,  
Health Department,  
North Delhi Municipal Corporation,  
Office at: 12<sup>th</sup> Floor,  
Dr. Shyama Prasad Mukherjee Civic Centre,  
Jawahar Lal Nehru Marg,  
New Delhi-110002. .. Respondents

(By Advocate: Shri Amit Sinha)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard both the sides.

2. Learned counsel for the respondents informed us that they have passed speaking order dated 29.11.2018 in compliance of the orders passed by this Tribunal.
3. Learned counsel for the petitioner acknowledges that she has received the copy of the order but contends that the applicant is still having some grievances and he may be given liberty to file a representation, if he is so inclined, in accordance with law.
4. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still aggrieved by the order now passed by the respondents. No costs.

**(NITA CHOWDHURY)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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